

SHRIMATI MAHUA MAJI (Jharkhand): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI PABITRA MARGHERITA (Assam): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRIMATI S. PHANGNON KONYAK (Nagaland): Sir, I also associate myself with the Special Mention made by the hon. Member.

**Need for zero fees for SC/ST and poor students for different courses in colleges and universities of Uttar Pradesh**

**श्री रामजी** (उत्तर प्रदेश) : महोदय, देश का विकास बगैर शिक्षा के संभव नहीं है। उत्तर प्रदेश में वर्ष 2007 से लेकर 2012 तक के मुख्यमंत्रित्व कार्यकाल में तत्कालीन मुख्य मंत्री ने इस गंभीर समस्या को समझा और अपने पिछले कार्यकाल में एससी/एसटी व गरीब छात्रों को बीबीए, बीटेक, एमसीए, एलएलबी, एमबीए, एमबीबीएस, इंजीनियरिंग, बीएससी, बायोटेक, बीएड आदि कोर्सों हेतु जीरो फीस पर एडमिशन की व्यवस्था समस्त गरीब छात्रों के लिए की थी, तब से सभी छात्र अपनी शिक्षा को ग्रहण कर रहे थे। इनकी फीस की व्यवस्था समाज कल्याण विभाग अभी तक कर रहा था, लेकिन उत्तर प्रदेश में वर्तमान सरकार ने जीरो फीस की व्यवस्था खत्म कर दी है। इसकी वजह से उत्तर प्रदेश में हजारों छात्रों को कॉलेजों ने और विश्वविद्यालयों ने परीक्षा नहीं देने दी और कहा कि पहले फीस लेकर आओ, तब परीक्षा होगी। इसकी वजह से हजारों

एससी/एसटी छात्रों का भविष्य खत्म हो गया है। तमाम छात्रों का एडमिशन निरस्त हो गया है, जबकि छात्र कई वर्षों से अपने-अपने संस्थानों में शिक्षा ग्रहण कर रहे थे।

मेरी केन्द्र सरकार से माँग है कि पूर्व में चल रहे ज़ीरो फीस पर प्रवेश दिलाने और समस्त अनुसूचित जाति, अनुसूचित जनजाति और ओबीसी के छात्रों को छात्रवृत्ति की व्यवस्था पुनः आरम्भ करवाने की व्यवस्था करे।

DR. AMAR PATNAIK (Odisha): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRI SANDOSH KUMAR P (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

DR. V. SIVADASAN (Kerala): Sir, I too associate myself with the Special Mention made by the hon. Member.

### **Need to address the dilution issues of mandatory act related to Jute Sector**

MS. DOLA SEN (West Bengal): Sir, the jute industry is growing golden fibre and engaging 3 lakh mill workers; 3.90 lakh workers and 40 lakh farmers, who are dependent on it. Jute, being bio-degradable fibre, is eco-friendly, environment-friendly, agro-based industry in agrarian country, traditional industry, labour intensive and profitable industry. There is ample scope of exports and it is vital part of Rs.10,000 crore industry and involving three crore population in Bengal. The Government procures raw jute from farmers at the Minimum Support Price of Rs.4,750 per quintal (22-23) but this reaches the mill at a whopping Rs.7,200, which is Rs.700 more than.....(Interruptions)...